

COURT NO. 9**THE HONOURABLE SRI JUSTICE C.V. BHASKAR REDDY**

To be heard on Friday the 16th day of October 2026 (AT 10:30 AM - VIRTUAL MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	MACMA/1008/2019	Pidthala Alivelu and 3 OTHERS Vs J. Muthyalu and 2 OTHERS	JAGATHPAL REDDY KASI REDDY	SRINIVASA RAO VUTLA	NALGONDA RR1 AND 3 SERVED VIDE MEMO PROOF OF SERVICE FILED USR.NO. 14098/2026 R2 SERVED MEMO PROOF OF SERVICE FILED USR.NO. 151080/2025 R3 APP
2	MACMA/1869/2019	Mohd Ghulam Rasool Vs Balaji Milk Foods Pvt Ltd.	C VIKRAM CHANDRA	V KRISHNA RAO (R2)	HYDERABAD R1 UNSERVED (LEFT) R2 APP BY V.KRISHNA RAO
3	MACMA/2683/2019	The Managing Director Vs Chakrapu Harikishore	KALLAKURI SRINIVASARAO		KHAMMAM SR NOTICE SENT NOT YET RETURNED
<u>FOR APPEARANCE</u>					
4	CC/4408/2026 IA 1/2026(Stay Petition) CC/215/2025	Syed Mohammed Shabbuddin Vs Rajesh Kumar Singh, IAS	M/S BHARADWAJ ASSOCIATES		HYDERABAD R4) Notice served
5	CC/215/2025 IA 1/2025(Direction Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Dispense with Petition) IA 3/2026(Dispense with Petition)	SYED MOHAMMED SHABBUDDIN Vs RAJESH KUMAR SINGH, IAS,	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE (R4) THE ADVOCATE GENERAL (R1) N BHUJANGA RAO Deputy Solicitor General of India (R2)	RANGA REDDY Order dt 9/10/26 RR-1 to 4) Notice sent by SPAD not yet returned
<u>INTERLOCUTORY</u>					
6	MACMA/87/2013 IA 1/2026(Addl. Evidence Petition) IA 2/2026(Enhanceme nt Petition) MACMA/175/2013	BANDARU SRINIVASULU , SRINIVAS Vs K.BOJYA AND 2 ORS	CHANDRAIAH SOMAVARAPU		HYDERABAD R1 NOTICE SENT NOT YET RETURNED RR2 & 3 SERVED
7	MACMA/175/2013 IA 1/2026(Receive Docs Petition) IA 2/2026(Enhanceme nt Petition)	KAMAHTAM GOVERDHA REDDY Vs K.BOJYA AND 2 OTHERS	CHANDRAIAH SOMAVARAPU	T MAHENDER RAO HARINATH REDDY SOMA (R3)	HYDERABAD R1 UNSERVED R2 SERVED R3 APP BY HARINATH REDDY SOMA

8	MACMA/2592/2013 IA 1/2026(Enhancement Petition)	Karingu Kangaiah Vs The Depot Manager, APSRTC.,	CHANDRAIAH SOMAVARAPU	R ANURAG (SC FOR TSRTC) (R2)	HYDERABAD R1 SERVED R2 APP BY N.PRAVEEN KUMAR
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FINAL HEARING

9	MACMA/302/2013	SHAIK YAKUB Vs SK.NAZEER PASHA AND 3 ORS	T VISWARUPA CHARY	A RAMAKRISHNA REDDY	HYDERABAD -RR 1&3 UNSERVED (NO SUCH ADDRESSEE) RR 2&4 APP BY RAMA KRISHNA REDDY
10	MACMA/318/2013	PAPPULA SAMUEL SHEKHAR Vs N.SATHYA NARAYANAA REDDY AND ANR	M MADHAVA REDDY	A RAMAKRISHNA REDDY	NALGONDA R1 MEMO FILED STATING THAT NOT NECESSARY PARTY VIDE USR NIO.280 OF 2013, DATED 12.02.2013 R2 APP BY A. RAMAKRISHN A REDDY
11	MACMA/339/2013	THE AP STATE ROAD TRANSPORT CORPORATION Vs ARULLA CHINNA RAJANNA AND 2 ORS	KALLAKURI SRINIVASARAO	LAKKADI DAYAKER REDDY	ADILABAD RR 1TO3 APP
12	MACMA/344/2013	POTHUGATI RAJESHAM Vs THIRANDAS RAJI REDDY AND ANOTHERS	UDAY KUMAR KUKKADAPU	SRIDHAR LONKALA	KARIMNAGAR
13	MACMA/368/2013	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs PUNNA GANGASAGAR AND ANR	P BHANU PRAKASH	VENKATESHWAR VARANASI	NIZAMABAD -R1 APP R2 UNSERVED (ADDRESSEE LEFT)
14	MACMA/430/2013	KOTHAPALLI ARUNA Vs A. ANJALIAH AND ANOTHER	A PRABHAKAR RAO	B VENKATARATNAM	WARANGAL
15	MACMA/486/2013	K.Nageshwaramma Vs M.Anjaneyulu	V SUBRAHMANYAM	S N PADMINI B VENKATARATNAM (R74) P BHANU PRAKASH (R2)	MAHABUBNA GAR R1 DISMISSED FOR DEFAULT RR 2&3 APP BY P. BHANU PRAKASH-
16	MACMA/515/2013	M/S. ORIENTAL INSURANCE COMPANY LTD., Vs G.SWAPNA AND 2 OTHERS	V DURGA	PALLE SRIHARINATH	MEDAK RR1 & 2 APP BY P.SRIHARI NATH R3 SERVED MEMO FILED VIDE USR NO 1738/2013

17	MACMA/526/2013	MOHAMMED GHOUSE AND ANOTHERS Vs D.ANJI AND ANOTHERS	M KRISHNA REDDY	K MADHUSUDHAN REDDY	HYDERABAD -R1 UNSERVED(N O SUCH PERSON) R2 APP BY K. MADHUSUDH AN REDDY
18	MACMA/527/2013	MAHEMOODA BEGUM AND 2 OTHERS Vs D.ANJI, AND ANOTHERS	M KRISHNA REDDY		HYDERABAD -R1 SERVED R2 UNSERVED (IN COMPLETE ADDRESS)
19	MACMA/539/2013	LOCCADI SRINIVAS REDDY Vs P. BHUPATHI REDDY AND 3 OTHERS	S SURENDER REDDY	ANJIAH KANDULA R K SURI (R46) P BHANU PRAKASH (R2)	NIZAMABAD
20	MACMA/540/2013	SMT. MARUPAKA SAYAVVA Vs MR. B. NARSAIAH AND ANOTHER	VENKATESHWAR VARANASI	N S BHASKARA RAO	NIZAMABAD R1 DISMISSED FOR DEFAULT VIDE C.T R2 APP BY N.S BHASKAR RAO
21	MACMA/542/2013	SMT.MARUPAKA NARSAIAH Vs MR.B.NARSAIAH AND ANR	VENKATESHWAR VARANASI	T RAMULU K S N MURTHY (R2)	NIZAMABAD R1 DISMISSED FOR DEFAULT VIDE C.O DT 27/09/2011 R2 APPEARED BY K.S.N MURTHY-
22	MACMA/817/2013	THALLAPALLY VENKATASWAMY, WARANGAL DIST Vs BHUKYA RAMULU, WARANGAL DIST AND ANO	JAGAN MOHAN PERUMANDLA	RAMACHANDRAREDDY GADI (R2)	WARANGAL R1 - SERVED R2 - APP BY RAMA CHANDRA REDDY GADI
23	MACMA/916/2013	NEELIGONDA NARAYANA AND ANR Vs DUMBALA ANJIAH [DIED] AND 3 ORS	MAHBOOB HUSSAIN	A RAMAKRISHNA REDDY (R2)	KARIMNAGAR R1 DIED VIDE CT RR2 TO 4 MEMO PROOF OF SERVICE FILED VIDE USR NO 5199/2026 WITH POSTAL RECEIPT & POSTAL TRACK
24	MACMA/1268/2013 MACMA/1319/2013	THE UNITED INDIA INSURANCE COMPANY LTD Vs KUMMARI SRIKANTH AND 2 OTHERS	S A V RATNAM	PALLE SRIHARINATH	MEDAK R1 - APP BY P.SRIHARINA TH RR2 & 3 NOTICE SENT NOT YET RETURNED

25	MACMA/1319/2013	THE UNITED INDIA INSURANCE COMPANY LTD., Vs JEELA MALLESH AND 2 OTHERS	S A V RATNAM	PALLE SRIHARINATH	MEDAK R2 - SERVED R3 - NOTICE SENT NOT YET RETURNED
26	MACMA/2950/2013	UNITED INDIA INSURANCE COMPANY LIMITED Vs AGGU LAXMI AND 5 ORS	R SHEETAL KUMAR	S SURENDER REDDY	ADILABAD RR 1 TO 5 APP BY S SURENDER REDDY RR 2 & 3 MINORS REP BY R1 R6 SERVED
27	MACMA/805/2014	BODDU RAMESH KUMAR, Vs B. LAXMA REDDY AND ANOTHER	M RAJAMALLA REDDY	P SATYA MANJULA (R2)	NALGONDA SOLE APPELLANT NOTICE SENT NOT YET RETURNED R-1 SERVED R-2 APP
28	MACMA/1960/2014	THE AP STATE ROAD TRANSPORT CORPORATION Vs MITTAPALLI NAGALAXMI AND 5 ORS	KALLAKURI SRINIVASARAO	M RAMALINGESWARA REDDY	KHAMMAM
29	MACMA/3206/2014	SUDDALA REKHA AND 3 OTHERS Vs JOGENDER SINGH AND ANOTHER	S SURENDER REDDY	V VENKATARAMI REDDY (R2)	ADILABAD R1 UNSERVED (LEFT) R2 APP
30	MACMA/4272/2014 MACMA/2917/2013	THE APSRTC AND ANOTHER Vs SURYA KUMARI	R ANURAG (SC FOR TSRTC)	JAGATHPAL REDDY KASI REDDY	HYDERABAD SR APP BY K.JAGATHPAL REDDY
31	MACMA/2917/2013	I.SURYA KUMARI Vs THE AP STATE ROAD TRANSPORT CORPORATION AND ANR	JAGATHPAL REDDY KASI REDDY	R ANURAG (SC FOR TSRTC)	HYDERABAD R1 APP BY R.ANURAG VIDE CO DT 17/02/2025 R2 UNSERVED
32	MACMA/467/2015 MACMA/3945/2014	A.P.S.R.T.C., REP BY ITS M.D., HYDERABAD AND ANR Vs G RAJ KUMAR, HYDERABAD	R ANURAG (SC FOR TSRTC)	JAGATHPAL REDDY KASI REDDY	HYDERABAD SR APP BY JAGATHPAL REDDY KASIREDDY COUNTER NOT FILED
33	MACMA/3945/2014 IA 1/2025(Amendment Petition)	G.RAJ KUMAR Vs THE AP STATE ROAD TRANSPORT CORPORATION AND ANR	JAGATHPAL REDDY KASI REDDY	N VASUDEVA REDDY(SC FOR RTC) R ANURAG (SC FOR TSRTC) (R2)	HYDERABAD R1 SERVED R2 APP
34	MACMA/1057/2015	K.SUNIL KUMAR Vs SHAIK WAHEED AHMED AND ANOTHERS	JAGATHPAL REDDY KASI REDDY	S AGASTYA SHARMA	HYDERABAD R1 DISD VIDE CT R2 APP BY S.AGASTYA SHARMA

35	MACMA/1270/2015	THE NATIONAL INS CO LTD., CHENNAI AND ANR Vs DHARAVATH CHAKRU , SAKRU, WARANGAL DIST AND ANR	V SAMBASIVA RAO	KULDEEP JADHAV	WARANGAL R1 APP BY KULDEEP JADHAV R2 UNSERVED (LEFT)
36	MACMA/2172/2016 MACMA/1221/2019	RELIANCE GENERAL INS COMP LTD., HYDERABAD Vs YOUSUF ZAI SOHAIL AHMED KHAN , S A K YOUSUF ZAI, HYD AND ANR	HARINATH REDDY SOMA	B VENKAT REDDY	HYDERABAD R1 APP R2 UNSERVED
37	MACMA/1221/2019	YOUSUF ZAI SOHAIL AHMED KHAN , , S.A.K. YOUSUF ZAI Vs S.J.S. LOGOSTICS	B VENKAT REDDY	HARINATH REDDY SOMA	HYDERABAD R-1 UNSERVED(N SP) R-2 APP
38	CC/1155/2025 IA 1/2025(Direction Petition) CC/1199/2025	TIPPANI SUKKAIAH Vs Prateek Jain, IAS,	K PRADEEP REDDY	GP FOR ASSIGNMENT GP FOR REVENUE (R3)	VIKARABAD SR) Notice served
39	CC/1199/2025 IA 1/2025(Direction Petition)	TIPPANI RAMULU, Vs PRATEEK JAIN,	K PRADEEP REDDY	GP FOR REVENUE	VIKARABAD Order dt 26/3/26 R2) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned R3) Notice sent through District Judge, Vikarabad District by Speed post not yet returned

SPECIALLY IDENTIFIED CASES

40	CC/1376/2025	Katari Janardhan Goud Vs Sri Arvind Kumar, IAS.	HARI KISHAN KUDIKALA	GP FOR REVENUE	MAHABUBNA GAR R 1 notice sent through Chief Judge, City Civil Court, Hyderabad by special messenger and by RPAD. R 2 notice sent through DJ Mahabubnagar district and by RPAD.
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